GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

STARRED QUESTION NO:96
ANSWERED ON:12.08.2013
TOLL COLLECTION
Ananth Kumar Shri ;Singh Rajkumari Ratna

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the toll collected by the Government on various National Highways (NHs) of the country during the last three years and the current year, State/ year-wise and the extent to which the availability of resources has been augmented from the said revenue;
- (b) whether the Government has spent funds on the development of NHs from the said revenue earned during the said period and if so, the details thereof and if not, the reasons therefor;
- (c) whether some States have objected to toll collection on certain NHs during the said period and if so, the details thereof and the reasons therefor along with the reaction of the Government thereto; and
- (d) the steps taken or being taken by the Government to redress grievances of road users and the States relating to toll?

Answer

MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.96 FOR ANSWER ON 12TH AUGUST, 2013 ASKED BY SHRIMATI RAJKUMARI RATNA SINGH AND SHRI ANANTH KUMAR REGARDING TOLL COLLECTION.

- (a) State-wise collection of user fee for the last three years (2010-11, 2011-12 & 2012-13) and this year upto June, 2013 by the NHAI and BOT concessionaires is at Annexure-A & B. Funds collected under Public Funded Projects are deposited in Consolidated Funds of India whereas funds collected under BOT (Toll) Projects is retained by Concessionaire.
- (b) The details of funds allocated to NHAI is at Annexure-C. A statement showing state wise, year wise expenditure during last three year and current year is at Annexure-D.
- (c) & (d) Statement showing the objections raised by the States and action taken thereon are at Annexure-E.